

Schedule 2**FORM B****PUBLIC ANNOUNCEMENT**

(Under Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process Regulations, 2016))

**FOR THE ATTENTION OF THE STAKEHOLDERS OF M/S RAJIT
ROLLING MILLS PRIVATE LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	M/s Rajit Rolling Mills Private Limited
2.	Date of incorporation of corporate debtor	17/02/2012
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Mumbai, Maharashtra
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U27106MH2012PTC227127
5.	Address of the registered office and principal office (if any) of corporate debtor	Plot No-D-16 Additional MIDC Jalna 431203
6.	Date of Closure of insolvency resolution process	03.04.2020
7.	Liquidation Commencement date of Corporate Debtor.	20.11.2020
8.	Name and registration number of the insolvency professional acting as liquidator.	Mr. Arun Rajabhau Joshi, Reg.No.IBBI/IPA-002/IP-NO 00350/2017-18/11000
9.	Address and e-mail of the Liquidator, as registered with the Board.	A.R Joshi & Associates, 1st Floor,E-Wing, Bharat Bazar Complex ,API Corner, Chikalthana MIDC, Aurangabad 431 006 Telephone no. 0240-2480415 E-Mail ID: arjoshiassociates@gmail.com
10.	Last date for submission of claims	20.01.2021



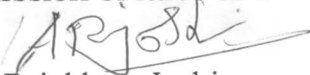
A handwritten signature in black ink, appearing to read "Arun R. Joshi".

Notice is hereby given that the National Company Law Tribunal, Mumbai Bench has ordered the commencement of Liquidation of the **M/s Rajit Rolling Mills Private Limited** on **20th November 2020 u/s 33 of the code.**

The stakeholders of **M/s Rajit Rolling Mills Private Limited** are hereby called upon to submit proof of their claims on or before **20th January 2021** to the Liquidator at the address mentioned against entry No. 09.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit all other the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.


Arun Rajabhai Joshi.

Name and signature of liquidator

Date: 24.12.2020

Place: Aurangabad

